

National Company Law Tribunal

Allahabad Bench

CP NO. 74/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: HMA Natural Foods Ltd

SECTION OF THE COMPANIES ACT: 14 of the companies act of 2013

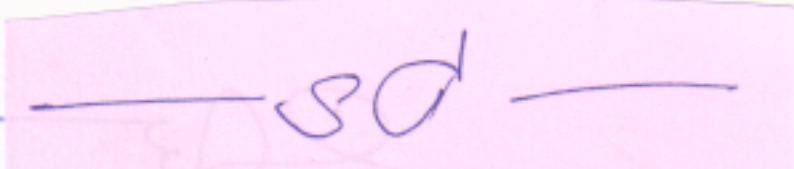
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

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Sh. Shahid Kazmi, Advocate for the petitioner. He informs that in compliance of the previous direction of this Court, relevant extract of special resolution of the company for seeking approval from this Tribunal are already filed for the purpose of authentication by the registry of this Tribunal and pursuant thereof an authentic copy of the order has also been delivered to the petitioner company.

In view of this, nothing survives in the present matter and the proceeding in the present petition stands closed in terms of order dated 09.10.2017.

Dated:26.10.2017


H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash Srivastava
(Stenographer)